

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL(AT) NO.258 OF 2018**

**IN THE MATTER OF:**

Chandra Spinning & Weaving Mills Pvt Ltd & Ors Appellant

Vs

M. Leela & Ors. Respondents

**For Appellant:-** Mr. Naman Jhabakh, Advocate.

**For Respondents:** Mr. Ashwin Kumar D.S., Mr. R. Omkumar, Advocates for R6 to R10.

Mr. B. Ragonath, Advocate for R1 to R6.

Ms Madhusmita Bora and Mr. Pawan Kishore Singh, Advocate for R11.

With

**COMPANY APPEAL(AT) NO.259 OF 2018**

**IN THE MATTER OF:**

Chandraprabha & Ors Appellant

Vs

M. Leela & Ors. Respondents

**For Appellant:-** Mr. Naman Jhabakh, Advocate.

**For Respondents:** - Mr. B. Ragonath, Advocate.

Ms Madhusmita Bora and Mr. Pawan Kishore Singh, Advocate for R8.

With

**COMPANY APPEAL(AT) NO.277 OF 2018**

**IN THE MATTER OF:**

M.S. Nagarathna & Ors Appellant

Vs

Leela Madhusudan & Ors Respondents

**For Appellant:-** Mr. Naresh Kaushik, Advocate.

**For Respondents:** - Mr. B. Ragonath, Advocate.

Ms Madhusmita Bora and Mr. Pawan Kishore Singh, Advocate for R6.

With

**COMPANY APPEAL(AT) NO.309 OF 2018**

**IN THE MATTER OF:**

T.R. Mills Pvt Ltd & Ors

Appellant

Vs

M. Leela & Ors.

Respondents

**For Appellant:-** Mr. Ashwin Kumar D.S., Mr. R. Om Kumar, Advocates.

**For Respondents:** - Mr. B. Ragonath, Advocate.

Ms Madhusmita Bora and Mr. Pawan Kishore Singh, Advocates

With

**COMPANY APPEAL(AT) NO.310 OF 2018**

**IN THE MATTER OF:**

M. Nagaraj

Appellant

Vs

M. Leela & Ors.

Respondents

**For Appellant:-** Mr Om Kumar, Mr. Ashwin Kumar D.S., Advocates.

**For Respondents:** - Mr. B. Ragonath, Advocate.

Ms Madhusmita Bora and Mr. Pawan Kishore Singh, Advocates.

With

**COMPANY APPEAL(AT) NO.360 OF 2018**

**IN THE MATTER OF:**

O. Arumugasamy

Appellant

Vs

Chandra Spinning & Weaving Mills Pvt Ltd & Ors

Respondents

**For Appellant:-** Mr. B. Ragonath, Advocate.

**For Respondents:** - Mr. Ashwin Kumar DS and Mr. R. Om Kumar, Advocates for R9 and 12.

With

**COMPANY APPEAL(AT) NO.361 OF 2018**

**IN THE MATTER OF:**

O. Arumugasamy

Appellant

Vs

T.R. Mills Pvt Ltd & Ors.

Respondents

**For Appellant:-** Mr. B. Rangunath, Advocate.

**For Respondents:-** Mr. Ashwin Kumar DS and Mr. R. Om Kumar, Advocates for R9 and R12.

**ORDER**

**19.09.2019** - Learned counsel for the parties have submitted their respective proposals for selection of Mediators. The same are taken on record. They have also exchanged the proposals in between them and seek sometime to finally select the person to whom the matter can be referred for mediation. Time as prayed for is granted. On joint request of the parties the appeals are listed for hearing on **22<sup>nd</sup> October, 2019.**

(Justice Bansi Lal Bhat)  
Member (Judicial)

(Mr. Balvinder Singh)  
Member (Technical)

Bm/nn